

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
IB-2036/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd.

Vs.

M/s Masters India Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Abhay Mani Tripathi, Advocate

For the Respondent

: Mr. Siddharth Joshi, Advocate, Ms. Ambareen, Advocate, Mr. Dhanesh Dhotre, Advocate and Mr. Ravinder Singh Bisht, Advocate

ORDER

In course of hearing, Ld. Counsel for the applicant informed that he has filed an affidavit regarding 9 (3)(b) on 02.11.2020, however, the same is not on record. He is directed to share the filing number with the court officer, thereafter, the office is directed to place the same on record. List the matter on 18.02.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)